



A.VENKATESWARA REDDY,
REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

HYDERABAD,
DT: 17.04.2021.

ROC.NO.1158/2021-B.SPL.

SUB: CIVIL JUDGE (SENIOR DIVISION) - Filling up of 15 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2021** - Attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively and submit the same within 15 days without fail - Called for - Regarding.

REF: 1. High Court's Notification No.204-B.Spl., dated 31.03.2021.
2. High Court's Proc. Roc.No.1158/2021-B.Spl., dated 17.04.2021.

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I am to state that the High Court notified 15 vacancies in the cadre Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) **for the year 2021** vide High Court's Notification 1st cited, and the list of eligible officers was placed in the High Court's Official Website in the reference 2nd cited.

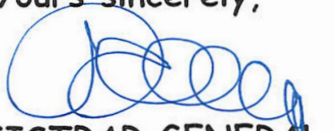
As directed, the eligible officers in the list are directed to submit attested copies of five judgments passed by the Officer during the last 6 months period in contested Civil and Criminal branches if they are dealing with both the branches and if they are dealing with either Civil or Criminal branch exclusively, the officers shall have to submit five attested copies of judgments within 15 days without fail.

The eligible officers who are in the list, who have been working on Other Duty at present, shall have to submit attested copies of five Judgments in contested Civil and Criminal cases delivered by them as Civil Judges (Junior Division) within six months prior to taking charge of the present post(s) on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court within 15 days without fail either by way of speed post or any other mode.

- NOTE:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
 2. The copy must be true replica of the original judgment, and
 3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Smt. A.Sreedevi, Prl. Junior Civil Judge, Kodad, Nalgonda District.
2.	Smt Radhika Jaiswal, Prl. Junior Civil Judge, Mahabubabad, Warangal District.
3.	Smt. Chittibomma Ashalatha, Secretary, District Legal Services Authority, Sangareddy, Medak District

4.	Sri K.Prasad, Additional Senior Civil Judge, Karimnagar.
5.	Sri N.Venkat Ram, Secretary, District Legal Services Authority, Mahabubnagar.
6.	Sri G.V.Mahesh Nath, Secretary, District Legal Services Authority, Warangal.
7.	Smt M.Sandya Rani, Junior Civil Judge -Cum- XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, Ranga Reddy District.
8.	Smt. M.Kalpana, Additional Junior Civil Judge (Juvenile Court) Sangareddy, Medak District.
9.	Smt. A.Kanchana Reddy, Junior Civil Judge, now working as Administrative Officer, Telangana State Judicial Academy, Secunderabad.
10.	Sri B.Ramesh, II Addl. Junior Civil Judge, Mancherial, Adilabad District.
11.	Smt. V.Rajani, II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.
12.	Smt G.Radhika, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
13.	Sri Nenuri Santosh Kumar, Principal Junior Civil Judge -cum- XIV Additional Metropolitan Magistrate , Cyberabad at Rajanedranagar, Rangareddy District.
14.	Smt. T.Madhavi, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
15.	Smt. P.Sreedevi, Junior Civil Judge, Zaheerabad, Medak District.
16.	Smt.N.Prasanthi, Principal Junior Civil Judge -cum- XVII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, , Rangareddy District.
17.	Smt.Ganta Kavitha Devi, II Additional Metropolitan Magistrate, (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.

18.	Smt. M.Aruna, Principal Junior Civil Judge -cum- XX Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
19.	Smt. V.Madhavilatha, Junior Civil Judge (Juvenile Court), Nalgonda.
20.	Sri K.Kiran Kumar, Prl. Junior Civil Judge, Siddipet, Medak District.
21.	Smt. Shanker Sridevi, Prl. Junior Civil Judge, Sircilla, Karimnagar District.
22.	Smt P.Aruna Kumari, Junior Civil Judge (Juvenile Court), Adilabad.
23.	Sri Shaik Meera Khasim Saheb, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellandu, Khammam District.
24.	Smt. D.Indira, Junior Civil Judge, Wanaparthy, Mahabubnagar District.
25.	Smt. M.Eunice, III Additional Metropolitan Magistrate -Cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
26.	Smt.G.Sabitha, Judicial Magistrate of First Class, Excise Court, Hyderabad.
27.	Sri Mohd. Abdul Jaleel, Prl. Junior Civil Judge, Sangareddy.
28.	Smt V.Bhavani, Principal Junior Civil Judge, Warangal.
29.	Sri J.Hanumantha Rao, II Metropolitan Magistrate for Railways, Secunderabad.
30.	Sri K.Dasaradha Ramaiah, III Additional Junior Civil Judge -cum- XI Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur, Rangareddy District.
31.	Smt. Pramila Jain, Prl. Junior Civil Judge, Ramannapet, Nalgonda District.
32.	Smt C.M.Rajyalakshmi, XXI Assistant Judge, City Civil Court, Hyderabad.
33.	Smt. P.Sai Sudha, Prl. Junior Civil Judge, Karimnagar.

34.	Sri D.V.R.Tejo Karthik, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
35.	Sri J.Syam Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Karimnagar District.
36.	Sri M.Bhaskar, Junior Civil Judge, Kodangal, Mahabubnagar District.
37.	Smt.K.Asha Rani, Principal Junior Civil Judge, Shadnagar, Mahaboobnagar District.
38.	Sri N.Srikanth Babu, Prl. Junior Civil Judge, Suryapet, Nalgonda District.
39.	Sri C.Suresh, Judicial Magistrate of First Class, Badrachalam, Khammam District.
40.	Sri A.Kumara Swamy, VI Additional Junior Civil Judge, Warangal.
41.	Smt. B.Deepti, Junior Civil Judge (Juvenile Court) Mahabubnagar.
42.	Smt N.Anitha Reddy, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.
43.	Sri P.Purushotham Rao, Junior Civil Judge, Nidamanur, Nalgonda District.
44.	Sri M.Arjun, XI Assistant Judge, City Civil Court, Secunderabad.
45.	Sri R.Raj Kumar, Prl. Junior Civil Judge, Kamareddy, Nizamabad District.